

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2495
TO BE ANSWERED ON 10.08.2023**

PENSION UNDER NSAP

2495. SHRI K.R. SURESH REDDY:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether out of the two social security welfare schemes in the e-Shram portal for old-age protection, the National Social Assistance Programme (NSAP) does not particularly specify the age group that can avail the contribution for pensions from the Central Government, if so, the details thereof and if not, the reasons therefor; and
- (b) whether Government has data that could determine the pattern State-wise in view of the fact that monthly pension ranges from ₹1,000/- to ₹3,000/- depending upon the State's contribution, if so, the details thereof, and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): National Social Assistance Programme (NSAP) comprises of three pension schemes for old age, widow and disabled persons and National Family Benefit Scheme (NFBS). The programme guidelines clearly spell out the eligibility criterion for each scheme, including age related criteria. The eligibility criterion for each scheme are as under:

Scheme	Eligibility criterion
Indira Gandhi National Old Age Pension Scheme (IGNOAPS)	Old age persons of 60 years and above of BPL family.
Indira Gandhi National Widow Pension Scheme (IGNWPS)	Widows of 40 years and above of BPL family.
Indira Gandhi National Disability Pension Scheme (IGNDPS)	Disabled persons of 18 years and above of BPL family.
National Family Benefit Scheme (NFBS)	In case of death of bread-winner aged more than 18 years and less than 60 years of age of BPL family.

:: 2 ::

Under pension schemes of NSAP, monthly pension ranging from Rs.200 to Rs.500 per month is given to the eligible beneficiaries. Apart from central share, States/ UTs are encouraged to provide top up amount over and above the central share. At present, States/UTs are adding top up amounts ranging from Rs.50 to Rs.3200 per month per beneficiary. State/UT-wise details of top up amounts being paid by them are at Annexure.

*

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2495 FOR 10.08.2023 REGARDING PENSION UNDER NSAP RAISED BY SHRI K.R. SURESH REDDY

State/UT-wise details of Top-up being paid under three pension schemes of NSAP (In rupees)

S. No.	State	IGNOAPS						IGNWPS			IGNDPS		
		60-79 years			80 years and above			Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total
		Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total						
1	Andhra Pradesh	200	2550	2750	500	2250	2750	300	2450	2750	300	2700	3000
2	Arunachal Pradesh	200	1300	1500	500	1500	2000	300	1700	2000	300	1700	2000
3	Assam	200	50	250	500	50	550	300	0	300	300	0	300
4	A & N Island	200	1800	2000	500	-	500	300	1700	2000	300	1700	2000
5	Bihar	200	200	400	500	0	500	300	100	400	300	100	400
6	Chandigarh	200	1000	1200	500	1000	1500	300	1000	1300	300	1000	1300
7	Chhattisgarh	200	150	350	500	150	650	300	50	350	300	200	500
8	Delhi	200	1800-2300	2000-2500	500	2000	2500	300	2200	2500	300	2200	2500
9	D&N Haveli	200	800	1000	500	500	1000	300	2500	2800	300	700	1000
	Daman & Diu	200	800	1000	500	-	500	300	950	1250	300	700	1000
10	Goa	200	0	200	500	0	500	300	0	300	300	0	300
11	Gujarat	200	800	1000	500	750	1250	300	950	1250	300	700	1000
12	Haryana	200	2500	2700	500	2500	3000	300	700	1000	300	2500	2800
13	Himachal Pradesh	200	1500	1700	500	1200	1700	300	850 to 1400	1150 - 1700	300	1400	1700
14	J&K	200	800	1000	500	500	1000	300	700	1000	300	700	1000
15	Jharkhand	200	800	1000	500	500	1000	300	700	1000	300	700	1000

16	Karnataka	200	400-1000	600-1200	500	700	1200	300	500	800	300	1100	1400
17	Kerala	200	1400	1600	500	1100	1600	300	1300	1600	300	1300	1600
18	Lakshadweep	200	800	1000	500	500	1000	300	300	600	300	700	1000
19	Madhya Pradesh	200	400	600	500	100	600	300	400	700	300	300	600
20	Maharashtra	200	800	1000	500	500	1000	300	700	1000	300	700	1000
21	Manipur	200	-	200	500	-	500	300	200	500	300	200	500
22	Meghalaya	200	550	750	500	300	800	300	450	750	300	450	750
23	Mizoram	200	100	300	500	100	600	300	100	400	300	100	400
24	Nagaland	200	0	200	500	0	500	300	0	300	300	0	300
25	Odisha	200	300	500	500	200	700	300	300	600	300	400	700
26	Punjab	200	1500	1700	500	1500	2000	300	1500	1800	300	1500	1800
27	Puducherry	200	2300	2500	500	3000	3500	300	1700-2200	2000-2500	300	3200	3500
28	Rajasthan	200	800	1000	500	500	1000	300	450-1200	750-1500	300	450-950	750-1250
29	Sikkim	200	1300 - 1800	1500 2000	500	2000	2500	300	1700	2000	300	1700	2000
30	Tamil Nadu	200	800	1000	500	500	1000	300	700	1000	300	700	1000
31	Telangana	200	1816	2016	500	1516	2016	300	1716	2016	300	2716	3016
32	Tripura	200	1800	2000	500	1500	2000	300	1700	2000	300	1700	2000
33	Uttarakhand	200	1300	1500	500	1000	1500	300	1200	1500	300	1200	1500
34	Uttar Pradesh	200	800	1000	500	500	1000	300	700	1000	300	700	1000
35	West Bengal	200	800	1000	500	500	1000	300	700	1000	300	700	1000
36	Ladakh	200	800	1000	500	500	1000	300	700	1000	300	700	1000
